

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

TP 39-A/2016(CA 136/2013) with TP 39- B/2016
(CA 170 of 2013) with
TP No.39-C/2016 CA 240/2013 with TP 39-D/2016
(CA 269/2013) with TP 39 of 2016(CP 43 of 2013)



Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2018**

Name of the Company Krishna Gopal Mor & Ors.

V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dr S. K. Jain	PCS	Resp	
2.	DHIREN R. DAVE	PCS	Petitioner	

ORDER

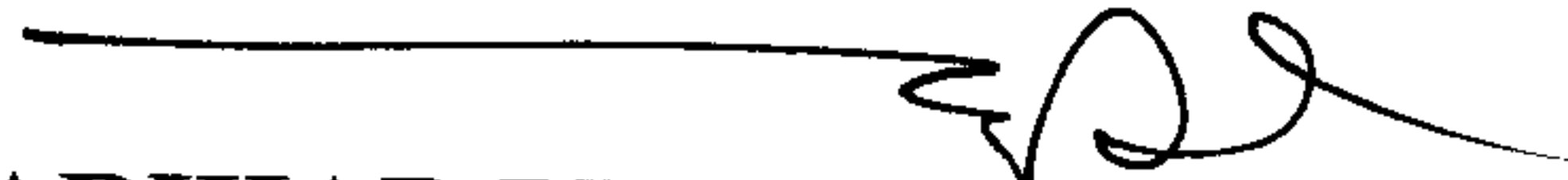
PCS Mr. Dhiren Dave is present for the petitioner

Dr. S.K.Jain is present for the Respondent

At the request of both side's Counsel/PCS, the matter is adjourned.

List the matter on 14.02.2019.


MANORAMA KUMARI
(MEMBER JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 12th , December 2018.